

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.227
TO BE ANSWERED ON 21.07.2015

Release of Funds under CAMPA

227. SHRI GUTHA SUKENDER REDDY :

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received requests from the States for release of funds under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to increase forest cover in their respective States;
- (b) if so, the details thereof; and
- (c) the quantum of funds earmarked for each State and the amount of funds released so far the current financial year?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a)&(b) Yes, Sir. Annual Plans of Operation for release of funds against the year 2015-16 which *inter-alia* include proposals for compensatory afforestation, artificial natural regeneration and regeneration of degraded forests have so far been received from the State CAMPAs constituted in the States of Andhra Pradesh, Chandigarh, Chhattisgarh, Himachal Pradesh, Maharashtra, Telangana and Tripura;
- (c) In terms of the Judgment dated 12th March 2015 of the hon'ble Supreme Court of India, upto 10% of the principal amount standing at the credit of the State CAMPA as on 31st March 2015 can be released to the State CAMPAs and the released amount has to be debited to the interest accrued in the State CAMPA account. A statement of releases made to various State CAMPAs in the current year is at Annexure.

Anneuxre

Annexure referred to in the answer to part (C) of Lok Sabha Unstarred Question No.227 answered on 21.07.2015 regarding Release of Funds under CAMPA by Shri Gutha Sukender Reddy, Member of Parliament

Sl. No.	State/UT	2015-16	
		Date	Amount (in Rs.)
1	2	3	4
1	Andaman & Nicobar Islands		
2	Andhra Pradesh	02.07.2015	750,000,000.00
3	Arunachal Pradesh		
4	Assam		
5	Bihar		
6	Chandigarh	15.06.2015	5,100,000.00
7	Chhattisgarh		

8	Dadra & Nagar Haveli		
9	Daman & Diu		
10	Delhi		
11	Goa		
12	Gujarat		
13	Haryana		
14	Himachal Pradesh	22.06.2015	769,800,000.00
15	Jammu & Kashmir		
16	Jharkhand		
17	Karnataka		
18	Kerala		
19	Lakshadweep		
20	Madhya Pradesh		
21	Maharashtra	22.05.2015	1,550,000,000.00
22	Manipur		
23	Meghalaya		
24	Mizoram		
25	Nagaland		
26	Orissa		
27	Pondicherry		
28	Punjab		
29	Rajasthan		

30	Sikkim		
31	Tamil Nadu		
32	Telangana	16.06.2015	420,000,000.00
33	Tripura	14.07.2015	55,000,000.00
34	Uttar Pradesh		
35	Uttarakhand		
36	West Bengal		
Total			3,549,900,000.00